

the disposal of the present appeal and grant of bail will not be treated as an expression of opinion on the merits of the case.

Pending application(s), if any, shall stand disposed of.

.....J.
(SANJIV KHANNA)

.....J.
(SANJAY KUMAR)

NEW DELHI;
JULY 29, 2024.

ITEM NO.2

COURT NO.2

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 4321/2024

(Arising out of impugned final judgment and order dated 09-02-2024 in CRBA No. 2141/2023 passed by the High Court of Judicature at Bombay)

HUMAYUN SULEMAN MERCHANT

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT & ANR.

Respondent(s)

(IA No.72352/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 29-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Siddharth Luthra, Sr. Adv.
Mr. Prakash D. Naik, Adv.
Mr. Anish R. Shah, AOR
Mr. Anmol Kheta, Adv.
Mr. Mithilesh Mishra, Adv.

For Respondent(s)

Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Samrat Goswami, Adv.
Ms. Aakriti Mishra, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Samrat Krishnarao Shinde, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Leave granted.

In terms of the signed order, it is directed that the appellant, Humayun Suleman Merchant, will be released on bail during the pendency of trial in connection with Supplementary Prosecution Complaint No. 150 of 2021 in ECIR/MBZO-01/08/2019 for the offence(s) punishable under Section 4 of the Prevention of Money Laundering Act, 2002, on terms and conditions to be fixed by the trial court.

The appeal is allowed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR

(Signed order is placed on the file)